

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2022 (THURSDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	Rahul Narang
2.	Comp. App. (AT) No. 15 of 2022	Taru Projects Pvt. Ltd. & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana & Anr.	Varun Jain	Lata Sisodiya-R1

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2 Gaurav Singh Sandep S. Ladda Soumik Ghosal-R1
4.	Comp. App. (AT) No. 165 of 2021	GRS Properties Pvt. Ltd. Vs. Office of Registrar of Companies	Dipanshu Gaba	

For Hearing

5.	Comp. App. (AT) No. 379 of 2018 (PH)	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
6.	Comp. App. (AT) No. 395 of 2018 (PH)	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
7.	Comp. App. (AT) No. 56 of 2020 (PH)	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha

8.	Comp. App. (AT) No. 102 of 2020 (PH)	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
9.	Comp. App. (AT) No. 103 of 2020 (PH)	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
10.	Comp. App. (AT) No. 104 of 2020 (PH)	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
11.	Comp. App. (AT) No. 113 of 2020 (PH)	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1
12.	Comp. App. (AT) No. 154 of 2020 (PH)	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2

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By order of Hon'ble Chairperson
-sd/-
Registrar